

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 69 of 2014

Dated : 30th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Lanco Kondapalli Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. C.S.Vaidyanatha, Sr. Adv and
Mr. Vishal Anand

Counsel for the Respondent (s) : Mr. M.G. Ramachandran for R.No.2
Mr. Anand K. Ganesan and
Mrs. Swapna Seshadri for R. No.8 &
61
Mr. M. Y. Deshmukh for R.No.21,
MSETCL
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for R. No. 48 to 50

ORDER

Mr. M.G.Ramachandran, learned counsel appearing for respondent No.2,
Power Grid Corporation of India Ltd., has concluded his arguments.

Post this appeal for arguments of the remaining respondents as well as for
rejoinder submissions.

Post the matter for hearing on **12th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**